

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

FIFTIETH REPORT

(Presented on 13.8.2013)

The Business Advisory Committee held a sitting on Monday, the 12th August, 2013.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) Discussion on the Statutory Resolution seeking disapproval of the Indian Medical Council (Amendment) Ordinance, 2013. |] 2 hours

May be discussed together |
| (2) The Indian Medical Council (Amendment) Bill, 2013, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | |
| (3) The Nuclear Safety Regulatory Authority Bill, 2011.
<i>(Consideration and passing)</i> |] 3 hours |
| (4) The Right to Information (Amendment) Bill, 2013.
<i>(Consideration and passing)</i> |] 2 hours |
| (5) The Rajiv Gandhi National Aviation University Bill, 2013.
<i>(Consideration and passing)</i> |] 1 hour |
| (6) The Civil Aviation Authority Bill, 2013.
<i>(Consideration and passing)</i> |] 3 hours |

Contd...2/-

(7) The Small Industries Development Bank of India (Amendment) Bill, 2012. 3 hours
(Consideration and passing)

(8) The Piracy Bill, 2012. 2 hours
(Consideration and passing)

3. The Committee further recommend that the sitting of the House fixed for Friday, the 16th, August, 2013 may be cancelled and in lieu thereof the Lok Sabha may sit on Saturday, the 24th August, 2013.

4. The Committee also recommend that the Lok Sabha may sit on Tuesday, the 20th August, 2013 and the sitting fixed for Wednesday, 21st August, 2013 may be cancelled.

NEW DELHI;
12th August, 2013
Sravana 21, 1935 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.